STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF JULY, 2020.

				List of cases e-filed	filed during the month	3			
Sr C	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Advocate E- Date of	Advocate E-	Date of	Date of e-
3	(2)	(3)	(A)	(5)	(6)	(7)	1101110	I vegion anon	
1	Link Court of	Foot Khasi I IIII	(1)	(3)	(0)	(5)	(ŏ)	(9)	- Parent
	Meghalaya	East Khasi Hills	·			•	•		
2. Co	Judge, Commercial Court, Shillong	East Khasi Hills	ı	•	1	1			

Respondent Name			of Court Fees
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	Respondent Name (5)	Respondent Name (5) Advocate (6)	

Respondent Name Advocate	Case No.	District
7	Respondent Name	

No.

Court

High Court of
Meghalaya
Judge, Commercial
Court, Shillong

East Khasi Hills

(2)

(3) East Khasi Hills

4

- (5)

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3

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(1) 1. High		(4)	No.	
Judge, Commercial Court,	High Court of Meghalaya			
East Khasi Hills	East Khasi Hills	(3)	District	
•	1	(4)	Court Name	Form otal no. of cases randoml
1	•	(5)	Court No.	Form 4 List of total no. of cases randomly allocated during the month
1	1	(6)	Case Type	onth
•		(7)	Case Count (No. of cases randomly allocated)	

?			ases in which Ca	List of cases in which Case Management Hearing was held during the month	as held during the mon	th	
No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of	Date of case
(1)	(2)	(3)	(4)	, (5)	(8)	(7)	iviai iagoriforio icamig
_	High Court of Meghalava	East Khasi Hills		(0)	(0)	(1)	(0)
3		1 200 - 1110		•			
Ņ	Judge, Commercial Court, Shillong	East Khasi Hills	4		1	1	

Shillong	Commercial Court,	Judge,		Meghalaya	High Court of	(2)	Court
Hills	Khasi	East	Hills	Khasi	East	(3)	District Case
		i			1	(4)	Case No.
						(5)	nde Vs
						(6)	Advocate
		ı			•	(7)	Form 6 Contested commercial cases disposed during the month Advocate Date of Registration Urgent Nediction Sought and Pre-Institution Mediation
						(8)	Form 6 ases disposed du Whether ion Urgent Relief was sought and Pre- Institution Mediation
		•				(9)	Date of Decision
					1	(10)	ing the month Date of Days for Decision disposal
						(11)	Nature of Disposal (Contested/ Settled)
					- '	(12)	Date of execution of decree
						(13)	Number of days for execution of decree from date of decision

Act Section

(14)

No.

-13

		Summary of Commercial Cases during the month	ases during the month	
Sr. Court No.	District	Total number of cases pending on the 1st day of the	Total number of cases instituted during the month	Total number of cases disposed during the
		month	חופותו שיים חופיותו	month uisposed duffilg file
(1) (2)	(3)	(4)	(5)	(6)
1. High Court of	East Khasi Hills	5	1	-
2. Judge, Commercial	East Khasi Hills	72	-	1
Court, Shillong				

Form 6(i): Mediation Data on Monthly Basis

> _ =	1 (1)	Z Z D O Z	
Legal Services Authority, Shillong	(2)	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	
<u>-</u>	(3)	Total number of applications pending on the 1 st day of the month	riot of cases levelyed
•	(4)	Total number of applications received during the month	Eist of cases received for Fre-Ilistitution Mediation and Settlement and Settlement during the month
·	(5)	Total number of cases settled during the month	and Settlement and Settleme
	(6)	Total number of non- starter cases during the month	nt during the month
_	(7)	Total number of applications pending at the end of the month	